

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.12.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1906/2023 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1906/2023

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Counsel Mr. Srikant Rathi for the Respondent.

Ld. Counsel Mr. Srikant Rathi takes notice on behalf of the Respondents. Let the vakalath and counter be filed within fourteen days and rejoinder, if any, within next seven days. **Matter is adjourned to 18.01.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)